

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA) : (a) A Statement at Annexure is laid on the Table of the Sabha. [See Appendix CLXV, Annexure No. 28].

(b) Statement will be laid on the Table of the House after completion.

(c) Under the National Tuberculosis Control Programme fully equipped and staffed District TB Centres have been established for treatment and detection of TB cases—in association with Health Institutions existing in the periphery. Anti-TB drugs are supplied free of cost to the diagnosed TB patients, irrespective of caste, creed or location from these Centres. Main emphasis is on domiciliary treatment and seriously ill patients requiring surgical intervention are referred to TB Hospitals/Sanatoriums where free treatment facilities are available.

#### Ayurvedic Treatment for Aids

1446. SHRI V. GOPALSAMY : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government's attention has been drawn to the claim of an Ayurvedic Firm in Kerala that it has cured two AIDS patients; and

(b) if so, whether Government propose to make a full-fledged study on the efficacy of the Ayurvedic treatment for AIDS?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA) : (a) No such claim has been received by the Government.

(b) Does not arise.

संसद सदस्यों के बताने, भले में वृद्धि

1447. श्री भद्रेश्वर गोहाई :

श्री राम गोपाल यादव :

श्री ईश दत्त वादव :

क्या संसदीय कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार भूतपूर्व और वर्तमान संसद सदस्यों की पेंशन, भत्ते और यात्रा

बुविधाओं को बढ़ाने पर विचार कर रही है; और

(ख) यदि हां, तो सरकार कब तक संसद में ऐसा विधान प्रस्तुत करने का विचार रखती है ?

संसदीय कार्य मंत्री (श्री गुलाम नबी आज़ाद) : (क) और (ख) : मामला सरकार के विचाराधीन है।

#### Financial aid for organising Youth Parliament Competition

1448. SHRI V. RAJESHWAR RAO : Will the Minister of Parliamentary Affairs be pleased to state :

(a) whether any financial aid was given to any educational or other institutions for organising Youth Parliament Competitions during the year 1991-92, if so, the details thereof; and

(b) what is the financial provision made for such competitions for the current year?

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD) : (a) and (b) No financial assistance is given to any educational or other institution directly by this Ministry for organising Youth Parliament Competitions. This Ministry provides up to a maximum of Rs. 5,000/- in a year to each State/UT which organises Youth Parliament Competition in the State/UT and claims reimbursement of the expenses incurred by them.

#### Quota of Kerosene for Orissa

@@1449. SHRIMATI ILA PANDA :

SHRI NARAIN PRASAD GUPTA :

Will the Minister of PETROLEUM NATURAL GAS be pleased state :

(a) what was the quota of Kerosene demanded by the Orissa under PDS for the current year;

(b) the quota of Kerosene allotted to Orissa for the current year; and

@@Previously unstarred question 550, transferred from 26th November, 1992